

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 297 of 2013

Dated : 6th January, 2015

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of

GMR Gujarat Solar Power Pvt. Ltd.

... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Vishrov Mukherjee,
Mr. Rohit Venkat**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nishtha Sikroria for R-1**

ORDER

We have heard learned counsel for both the parties.

Judgment Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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